

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00271/2019

IN

ORIGINAL APPLICATION NO.170/01362/2018

DATED THIS THE 06TH DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. Comptroller & Auditor General of India
No. 9, Deen Dayal Upadhyay Marg,
New Delhi – 110 124

2. Principal Accountant General, Karnataka
Indian Audit & Accounts Department,
New Building, Audit Bhavan,
Near Vidhan Soudha
Bangalore – 560 001

3. Accountant General (A&E), Karnataka,
Indian Audit and Accounts Department,
Park House Road,
Bangalore – 560 001 Applicants in MA/Respondents in OA
(By Shri V.N. Holla, Senior Panel Counsel)

Vs.

Shri Changappa P.S
S/o P.K. Shambu
Aged about 27 years,
Residing at Kothur Village & Post (Kanoor)
Ponnampet, South Kodagu Respondent in MA/Applicant in OA

(By Advocate Shri N.G. Phadke)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

One month's time granted to comply with the order in OA No. 170/01362/2018 dated 18.03.2019.

2. MA for extension of time is allowed to this extent. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

Annexures referred to by the applicant in MA No. 170/00271/2019

Annexure MA1 Copy of the order dated 18.03.2019 in OA No. 170/01362/2018

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